

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 3995 of 2020

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Aditya Soni @ Aditya Kumar Soni                      ...                      ...                      Petitioner

Versus

The State of Jharkhand    ...                      ...                      Opposite Party

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**CORAM        : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioner    : Mrs. J. Mazumdar, Advocate

For the Opposite Party    : Mrs. Priya Shrestha, A.P.P.

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3/27.07.2020

Defects as pointed out by the office are ignored.

Call for the case diary and put up this case after the receipt thereof.

(Rongon Mukhopadhyay, J)

R. Shekhar